

SHRI T. BODRA: Only one more question, Sir.

It is also a known fact, Sir, that it is the Railway Ministry or any other, that wants the lands, that requisitions the land through the State Governments and the Land Acquisition Officers or the District Magistrates. So the Revenue Departments of the State Governments do nothing but act as requisitioning authorities. After all, the money which has to be paid is to be paid by the Ministry concerned which wants the land. I want to know whether the Railway Ministry has sent the money to be paid as compensation to the State Governments of Bihar or Orissa.

SHRI JAGJIVAN RAM: As soon as the amount of compensation is determined we will make the payments but if it is felt necessary, I will not mind making an advance to the State Governments.

TAKING OVER OF THE ADMINISTRATION OF SAURASHTRA RAILWAY BY INDIAN RAILWAYS

*215. SHRI M. B. JOSHI: Will the Minister for RAILWAYS be pleased to state:

(a) when the Indian Railways took over the administration of the Saurashtra Railway; and

(b) how long the Saurashtra Railway worked independently before this take over?

THE DEPUTY MINISTER FOR RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) On 1st April 1950.

(b) From 1st April 1948 to 31st March 1950.

SHRI M. B. JOSHI: May I know the number of new wagons and coaches that have been added in this section since 1950?

SHRI SHAH NAWAZ KHAN: It is a very big question, Sir. I shall require notice for that.

DIWAN CHAMAN LALL: May I know what happened to the enquiry that was held on this Railway in connection with the large defalcations that took place?

SHRI SHAH NAWAZ KHAN: Sir, I shall require notice of this question.

DIWAN CHAMAN LALL: Is the hon. Minister aware that there was a very serious enquiry into this matter?

SHRI SHAH NAWAZ KHAN: Yes, Sir, I am fully aware of this but I would require separate notice.

POWER SUPPLY AT THE NAGARJUNA-SAGAR DAM SITE

*216. SHRI V. PRASAD RAO: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) what is the extent of power (i) required and (ii) supplied at present at the Nagarjunasagar Dam site;

(b) whether there have been any breakdowns in the supply of power recently; if so, what was the effect of such breakdowns; and

(c) what steps have been taken by the Nagarjunasagar Control Board to ensure the regular and requisite supply of power?

**THE MINISTER FOR IRRIGATION AND POWER (SHRI S. K. PATIL): A statement is laid on the Table of the House.

STATEMENT

(a) (i) The present requirement of Power for the Nagarjunasagar Dam Site is estimated at 1,000 K.W.

(ii) At present, only 300 K.W. is being supplied.

(b) There was a break-down in Power supply on the 19th April, 1957,